

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 13th June, 2016
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 34/2016 (M.A. No. 602/2016)	Excellent India Pvt. Ltd. & Anr. Vs. Sub Divisional Magistrate, Chankyapuri & Ors.	Ms. Meenakshi Singh & Mr. Rohan Malik, Adv. for Appellants
2.	Original Application No. 324/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
AFTER NOTICE			
3.	M.A. No. 577/2016 in M.A. No. 24/2016 in Original Application No. 123/2014	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Shiv Mangal Sharma, AAG for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP

For orders, cause list and other information please visit our website: www.greentribunal.gov.in